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REFERENCE: SCA/14/12 (01)

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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **6 January 2012**, the Committee approved **the addition of the four entries** specified below to the Committee's List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011):

A. Individuals associated with the Taliban

TI.A.156.12. Name: 1: AHMAD 2: ZIA 3: AGHA 4: na

Name (original script): احمد ضيا آغا

Title: Haji **Designation:** na **DOB:** 1974 **POB:** Maiwand District, Kandahar Province, Afghanistan **Good quality a.k.a.:** a) Zia Agha b) Noor Ahmad c) Noor Ahmed **Low quality a.k.a.:** Sia Agha Sayeed **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Jan. 2012 **Other information:** Senior Taliban official with military and financial responsibilities as at 2011. Leader of the Taliban's Military Council as of 2010. In 2008 and 2009, served as a Taliban finance officer and distributed money to Taliban commanders in Afghanistan/Pakistan border area.

TI.R.157.12. Name: 1: FAZL 2: RABI 3: na 4: na

Name (original script): فضل ربیع

Title: na **Designation:** Senior official in Konar Province during the Taliban regime **DOB:** a) 1972 b) 1975 **POB:** a) Kohe Safi District, Parwan Province, Afghanistan b) Kapisa Province, Afghanistan c) Nangarhar Province, Afghanistan d) Kabul Province, Afghanistan **Good quality a.k.a.:** a) Fazl Rabbi b) Fazal Rabi c) Faisal Rabbi **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Jan. 2012 **Other information:** Represents and provides financial and logistical support to the Haqqani Network, which is based in Afghanistan/Pakistan border area. Member of the Taliban Financial Council. Has travelled abroad to raise funds on behalf of Sirajuddin Jallaloudine Haqqani (TI.H.144.07.), Jalaluddin Haqqani (TI.H.40.01), the Haqqani network and the Taliban. Believed to be in Afghanistan/Pakistan border area.

TI.A.158.12. Name: 1: MOHAMMAD 2: AMAN 3: AKHUND 4: na

Name (original script): محمد امان آخوند

Title: na **Designation:** na **DOB:** 1970 **POB:** Bande Tumur Village, Maiwand District, Kandahar Province, Afghanistan **Good quality a.k.a.:** a) Mohammed Aman b) Mullah Mohammed Oman **Low quality a.k.a.:** a) Mullah Mad Aman Ustad Noorzai b) Sanaullah **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Jan. 2012 **Other information:** Senior Taliban member as at 2011 with financial duties, including raising funds on behalf of the leadership. Has provided logistical support for Taliban operations and channeled proceeds from drug trafficking to arms purchases. Has acted as secretary to Taliban leader Mullah Mohammed Omar (TI.O.4.01) and as his messenger at senior-level meetings of the Taliban. Also associated with Gul Agha Ishakzai (TI.I.147.10). Member of Mullah Mohammed Omar's (TI.O.4.01) inner circle during the Taliban regime.

TI.W.159.12. Name: 1: AHMED JAN 2: WAZIR 3: na 4: na

Name (original script): احمد جان وزير

Title: na **Designation:** Official of the Ministry of Finance during the Taliban regime **DOB:** 1963 **POB:** Barlach Village, Qareh Bagh District, Ghazni Province, Afghanistan **Good quality a.k.a.:** a) Ahmed Jan Kuchi b) Ahmed Jan Zadran **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Jan. 2012 **Other information:** Key commander of the Haqqani Network, which is based in Afghanistan/Pakistan border area. Acts as deputy, spokesperson and advisor for Haqqani Network senior leader Sirajuddin Jallaloudine Haqqani (TI.H.144.07). Liaises with the Taliban Supreme Council. Has travelled abroad. Liaises with and provides Taliban commanders in Ghazni Province, Afghanistan, with money, weapons, communications equipment and supplies.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1988/narrative.shtml> Copies of these narrative summaries of reasons for listing are attached to this note verbale.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the first update of the List in 2012.

6 January 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.A.156.12. AHMAD ZIA AGHA

Ahmad Zia Agha was listed on **6 January 2012** pursuant to paragraph 3 of resolution 1988 (2011) as being associated with the Taliban for “participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of” and “otherwise supporting acts or activities of those designated and other individuals, groups, undertakings and entities associated with the Taliban” in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Ahmad Zia Agha is a senior Taliban leader with military and financial responsibilities. In 2010, Ahmad Zia Agha was the leader of the Taliban's military shura (council), which directed Taliban military operations in western Afghanistan. In 2009, Ahmad Zia Agha served as a Taliban finance officer and distributed money to Taliban commanders. As part of his financial responsibilities, Ahmad Zia Agha transferred tens of thousands of dollars to Taliban shadow provincial governors; the Taliban's shura treasurer also entrusted Ahmad Zia Agha with hundreds of thousands of dollars to fund improvised explosive device (IED) operations. In 2008, Ahmad Zia Agha was involved in distributing funds to Taliban commanders in Afghanistan and transferred money to individuals associated with the Taliban outside the country. He has also facilitated communications for a Taliban military leader.

Related listed individuals and entities:



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.R.157.12. FAZL RABI

Fazl Rabi was listed on **6 January 2012** pursuant to paragraph 3 of resolution 1988 (2011) as being associated with the Taliban for “participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of” and “otherwise supporting acts or activities of those designated and other individuals, groups, undertakings and entities associated with the Taliban” in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Fazl Rabi provides financial and logistical support to the Haqqani Network, a Taliban-affiliated group of militants that operates from the Afghanistan/Pakistan border region. Rabi has traveled abroad to raise money for the Haqqani Network and has also helped to collect money for the military activities of the Taliban. In February 2009, Rabi traveled to Dubai, United Arab Emirates, to fundraise and conduct meetings on behalf of Sirajuddin Haqqani (TI.H.144.07), a senior Haqqani Network leader. Rabi has also traveled to the Gulf to raise funds for Jalaluddin Haqqani (TI.H.40.01), the patriarch of the Haqqani Network. Rabi is also a member of the Taliban’s financial shura and has dispersed funds to Taliban commanders and officials.

Rabi has been involved in sending suicide bombers to Afghanistan and has coordinated the Haqqani Network’s relationship with other militant groups. While serving as the top Taliban official in Konar Province during the Taliban regime, Rabi was involved in shipping illegal narcotics out of Afghanistan. Following the fall of the Taliban in late 2001, Rabi fled to the Afghanistan/Pakistan border region.

Related listed individuals and entities:

Jalaluddin Haqqani (TI.H.40.01), listed on 31 January 2001
Sirajuddin Jallaloudine Haqqani (TI.H.144.07), listed on 13 September 2007
Nasiruddin Haqqani (TI.H.146.10), listed on 20 July 2010
Khalil Ahmed Haqqani (TI.H.150.11), listed on 9 February 2011
Badruddin Haqqani (TI.H.151.11), listed on 11 May 2011
Ahmed Jan Wazir (TI.W.159.12.), listed on 6 January 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.A.158.12. MOHAMMAD AMAN AKHUND

Mohammad Aman Akhund was listed on **6 January 2012** pursuant to paragraph 3 of resolution 1988 (2011) as being associated with the Taliban for “participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of” and “otherwise supporting acts or activities of those designated and other individuals, groups, undertakings and entities associated with the Taliban” in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Mohammad Aman Akhund is a senior Taliban member who performs finance-related duties and has acted as Taliban leader Mullah Mohammed Omar's (TI.O.4.01) secretary. In early 2010, Aman Akhund and Gul Agha Ishakzai (TI.I.147.10), the head of the Taliban financial commission, collected over \$300,000 in the Gulf on behalf of the Taliban military leadership. Aman Akhund has attended senior-level Taliban meetings, where he delivered oral and written messages from Mullah Omar.

Aman Akhund has also provided logistical support to Taliban operations and has been involved in collecting money from the drug trade in order to buy weapons for the Taliban. During the Taliban regime, Aman Akhund was a member of Mullah Omar's shura.

Related listed individuals and entities:

Mohammed Omar (TI.O.4.01), listed on 31 January 2001
Gul Agha Ishakzai (TI.I.147.10), listed on 20 July 2010



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.W.159.12. AHMED JAN WAZIR

Ahmed Jan Wazir was listed on **6 January 2012** pursuant to paragraph 3 of resolution 1988 (2011) as being associated with the Taliban for “participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of” and “otherwise supporting acts or activities of those designated and other individuals, groups, undertakings and entities associated with the Taliban” in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Ahmed Jan Wazir is a key commander in the Haqqani Network, a Taliban-affiliated group of militants that operates from the Afghanistan/Pakistan border region. Ahmed Jan Wazir acts as a deputy, advisor and spokesperson for Sirajuddin Haqqani (TI.H.144.07), a senior leader of the Haqqani Network, and conducts meetings on behalf of the Haqqani Network. In late 2010, Ahmed Jan Wazir traveled with senior Haqqani Network members to the Gulf.

Ahmed Jan Wazir has represented the Haqqani Network at the Taliban's shura and has served as a conduit between the Haqqani Network and the Taliban in Ghazni Province, Afghanistan. In 2008, Taliban and Al-Qaida (QE.A.4.01) militants appointed Ahmed Jan Wazir as a Taliban commander in Ghazni Province. He has provided other Taliban commanders in Ghazni Province with money and supplies, including weapons and communications equipment. During the Taliban regime, he was employed by the Ministry of Finance.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Jalaluddin Haqqani (TI.H.40.01), listed on 31 January 2001

Sirajuddin Jallaloudine Haqqani (TI.H.144.07), listed on 13 September 2007

Nasiruddin Haqqani (TI.H.146.10), listed on 20 July 2010

Khalil Ahmed Haqqani (TI.H.150.11), listed on 9 February 2011

Badruddin Haqqani (TI.H.151.11), listed on 11 May 2011

Fazil Rabi (TI.R.157.12.), listed on 6 January 2011